

ITEM NO.5

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10847/2018

COMMISSIONER OF CUSTOMS CENTRAL EXCISE  
AND SERVICE TAX

Appellant(s)

VERSUS

THE INDIA CEMENT LIMITED

Respondent(s)

(IA No.150920/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.150919/2018-STAY APPLICATION and IA  
No.150917/2018-CONDONATION OF DELAY IN FILING APPEAL and IA  
No.150918/2018-CONDONATION OF DELAY IN REFILING)

Date : 14-11-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. A.N.S. Nadkarni, ASG  
Mr. B. Sunita Rao, Adv.  
Mr. Anurag, Adv.  
Mrs. Neelam Chand, Adv.  
Mr. P. Gautam, Adv.  
Mr. B. Krishna Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List this matter along with Civil Appeal Nos. 6983/2009,  
6227/2009 and 6824/2015 in the second week of January, 2019 on a  
non-miscellaneous day.

(SUSHIL KUMAR RAKHEJA)  
AR-CUM-PS

(RAJINDER KAUR)  
BRANCH OFFICER